

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :12

CP NO. (IB) 461/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PRADEEP METAL INDUSTRIES V/S M/S MODI PAINT & VARNISH WORKS

SECTION: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. RISHI ALONGWITH SH. AASHEESH GUPTA, ADVS..

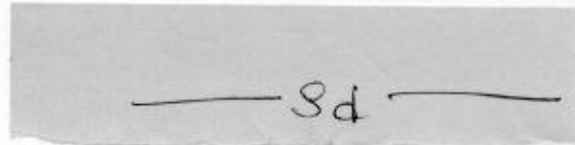
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The matter was taken up today through Video Conferencing.

None present online on behalf of the Petitioner.

Accordingly, put up on 17th March, 2021 before the Regular Court/ Video Conferencing.

Dated : 14.12.2020



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)